

Development of Jakhau fishery harbour

2663. SHRI PARSHOTTAM KHODABHAI RUPALA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government has received any revised proposal from Government of Gujarat seeking funds for development of Jakhau fishery harbour of Gujarat; and

(b) if so, by when Government would approve this revised proposal?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS): (a) and (b) Yes, Sir. The Ministry of Agriculture, Government of India has on 24th September, 2010 accorded approval to the revised proposal of Government of Gujarat for development of a fishing harbour at Jakhau in Kutch District at a cost of Rs. 3031.00 lakh with 100% Central assistance due to its strategic location. The Ministry of Agriculture has so far released a sum of Rs. 1643.60 lakh to the Government of Gujarat for construction of this fishing harbour.

Cultivation of coarse grains to tackle food crisis

†2664. SHRI JAI PRAKASH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether in order to tackle food crisis in the country Government is taking any step to encourage farmers to cultivate coarse grains as a measure/alternative;

(b) if so, the details thereof;

(c) whether Government has any work plan to enhance their utility by using new technology and hybrid seeds; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS): (a) to (d) Coarse cereals cultivation has been encouraged under various Centrally Sponsored Schemes such as Macro Management Mode of Agriculture, Integrated Schemes of Oilseeds, Oil palm and Maize (ISOPOM) and Rashtriya Krishi Vikas Yojana (RKVY). Under these schemes, assistance is provided to the farmers for procuring quality seeds of high yielding varieties and hybrids, nutrients, soil ameliorants and for adoption of resource conservation technologies and Integrated Pest Management. Imparting training to farmers on improved technologies; conducting demonstrations of improved technologies on the fields of improved technologies; conducting demonstrations of improved technologies on the fields of farmers are also part of these schemes. Besides, Front Line Demonstrations are also organized by the Indian Council of Agricultural Research (ICAR)/SAUs on the farmer's fields to popularized the frontier technologies among farmers.

A consortium of Directorate of Sorghum Research (DSR), National Institute on Nutrition (NIN), Acharya N.G. Ranga Agricultural University has been implementing

†Original notice of the question was received in Hindi.

a sub-project on “Creation of demand for millet food through Production to Consumption System (PCS) value-chain” — focusing on value addition in millets. This world bank funded sub-project of National Agricultural Innovation Project (NAIP) aims at creating demand for millets through interventions that address all issues from farm production to consumption through innovative coalition building of all concerned stakeholders in value-chain for higher incomes to farmers and greater value to the consumers.

Compensation to victims of Bhopal Gas Tragedy

†2665. SHRI SATYAVRAT CHATURVEDI:

SHRI MOTILAL VORA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the number of persons affected by Bhopal Gas Tragedy;
- (b) the number of persons, who were compensated for ordinary diseases;
- (c) whether Government is aware of the fact that now these people have been running from pillar to post for the treatment of their critical and life threatening diseases; and
- (d) if so, the steps being taken by Government to provide adequate compensation as well as treatment facilities to the people affected by Bhopal Gas Tragedy?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) The Office of Welfare Commissioner, Bhopal Gas Victims had received 10,29,517 claims for compensation. After adjudication, compensation has been awarded to 5,74,376 claimants as per following break-up:—

Category	No. of cases
Death	5295
Permanent Disability	4902
Injury of Utmost Severity	42
Temporary Disability	35,455
Minor Injury	5,27,894
Loss of Livestock	233
Loss of Property	547
PSU	08

(c) and (d) The State Government is operating 6 Gas Relief hospitals (1 Super speciality, 2 speciality Hospital and 3 General Hospitals), 9 day care units and

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